

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 786
TO BE ANSWERED ON 24/07/2026

DELAY IN MGNREGA WAGE PAYMENTS

786 Shri Vivek K. Tankha:

Will the Minister of Rural Development be pleased to state:

- (a) the average delay in MGNREGA wage disbursement nationally in the last financial year 2025-26;
- (b) the states with the highest incidence of delayed payments;
- (c) the amount of compensation payable for delayed payment under the Act; and
- (d) the amount of such compensation actually disbursed so far?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Under Mahatma Gandhi NREGS, the wage payments are directly credited by the Central Government to the accounts of the beneficiaries through Direct Benefit Transfer protocol based on Fund Transfer Orders (FTOs) generated by concerned State/UT Government. During the financial year 2025-26, 96.25% of FTOs were generated within 15 days of closure of muster rolls by States/UTs.

(b): Details of State/Union Territory-wise percentage of payments made beyond 15 days under Mahatma Gandhi NREGS during the last financial year 2025-26 is given at Annexure.

(c) & (d): It is stated that as per the provisions in Schedule-II of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (Mahatma Gandhi NREGA), wage seekers shall be entitled to receive payment of compensation for the delay, at the rate of 0.05% of the unpaid wages per day of delay beyond the sixteenth day of closure of muster roll.

Details of delayed compensation payable and actually paid during Financial year 2025-26 is given below:

Approved Amount of delayed compensation [In Rs.]	Delayed compensation Paid [In Rs.]
1,54,17,815	40,14,493

As per NREGAsoft

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 786 dated 24.07.2026

State/Union Territory-wise percentage of payments made beyond 15 days under Mahatma Gandhi NREGS during the last financial year 2025-26.		
Sl. No.	State/UTs	Payment made beyond 15 days (%)
1	Andaman And Nicobar	64.7
2	Manipur	48.38
3	Dadra and Nagar Haveli and Daman and Diu	34.23
4	Nagaland	30.37
5	Goa	25.17
6	Arunachal Pradesh	19.77
7	Puducherry	17.98
8	Maharashtra	17.97
9	Meghalaya	14.48
10	Ladakh	14.17
11	Punjab	10.14
12	Haryana	9.74
13	Jammu And Kashmir	9.48
14	Sikkim	6.91
15	Bihar	3.89
16	Mizoram	3.41
17	Tripura	3.4
18	Chhattisgarh	2.43
19	Odisha	2.35
20	Assam	2.34
21	Karnataka	1.91
22	Madhya Pradesh	1.9
23	Uttar Pradesh	1.76
24	Rajasthan	1.3
25	Kerala	0.95
26	Himachal Pradesh	0.74
27	Telangana	0.64
28	Gujarat	0.6
29	Jharkhand	0.15
30	Uttarakhand	0.04
31	Andhra Pradesh	0.02
32	Lakshadweep	0
33	Tamil Nadu	0
34	West Bengal	0
	Average	3.75

As per NREGASoft
